

**From,**

**The Registrar General,  
High Court of Judicature at  
Allahabad.**

**To,**

**The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomti Nagar,  
Lucknow.**

**No. 564/Admin.(Services)/2023 Dated: Allahabad: August 17, 2023**

**Subject: Regarding nomination of Family Court Judges for participation in Restorative Cluster of Mediation Training Phase-I, scheduled to be held on 19-20 August, 2023 at JTRI, Lucknow.**

**Sir,**

On the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to nominate all the Family Court Judges whose names are mentioned in **enclosed Lists-A & B** for participation in the captioned training programme, scheduled to be held at JTRI, Lucknow on 19-20 August, 2023.

Further, I have been directed to inform you that the Hon'ble Court has also been pleased to nominate **Sri Sanjay Kumar-II**, Principal Judge, Family Court, Amroha for participation in aforementioned training programme at JTRI, Lucknow who has not been nominated earlier for participation in any of the Mediation Training Phase-I programmes.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

**Encl.: As Above.**

**sd/-**  
(Krishna Swaroop Dhar Dwivedi)  
**I/c Joint Registrar (J) (Services)**  
**"For Registrar General"**

**No. 564(i)/Admin.(Services)/2023 Dated: Allahabad: August 17, 2023**

Copy forwarded to:-

- 1.** The Principal Secretary (Law) & L.R., Government of U.P., Lucknow for information.
- 2.** All the **nominated** Principal Judges, Family Courts with the request to kindly attend the Restorative Cluster of Mediation Training Phase-I, scheduled to be held on 19-20 August, 2023 at JTRI, Lucknow .
- 3.** All the **concerned** Principal Judges, Family Courts with the request to kindly direct the Addl. Principal Judges, Family Courts of their respective Judgeships to attend the aforementioned training programme at JTRI, Lucknow on 19-20 August, 2023.

**Encl.: As Above.**

**sd/-**  
(Arun Kumar Tiwari)  
**Assistant Registrar (Services)**  
**"For Registrar General"**

**LIST-A**

**NEWLY APPOINTED PRINCIPAL JUDGES AND ADDITIONAL PRINCIPAL  
JUDGES, FAMILY COURTS OF U.P.**

<b>S.No.</b>	<b>District</b>	<b>Principal Judge, Family Court</b>
1.	Siddharth Nagar	Sri Ramesh Chand-I, Principal Judge, Family Court
2.	Hathras	Sri Ravindra Kumar-IV, Principal Judge, Family Court
3.	Mahoba	Dr. Bal Mukund, Principal Judge, Family Court
4.	Lucknow	Sri Birendra Kumar Singh, Principal Judge, Family Court
5.	Kasganj	Smt. Alpana, Principal Judge, Family Court
6.	Hardoi	Sri Ajay Kumar Srivastava-III, Principal Judge, Family Court
7.	Mathura	Sri Ashish Jain, Principal Judge, Family Court
8.	Kanpur Nagar	Sri Pramod Kumar-II, Principal Judge, Family Court
9.	Gautam Buddha Nagar	Sri Budhi Sagar Mishra, Principal Judge, Family Court
10.	Allahabad	Sri Bhagwan Dayal Bharti, Principal Judge, Family Court
11.	Baghpat	Smt. Manorama, Principal Judge, Family Court
12.	Shahjahanpur	Sri Sunil Kumar Srivastava, Principal Judge, Family Court

<b>S.No.</b>	<b>District</b>	<b>Additional Principal Judge, Family Court</b>
1.	Unnao	Smt. Swapna Singh, Addl. Principal Judge, Family Court
2.	Raebareli	Sri Chandra Mani Mishra, Addl. Principal Judge, Family Court
3.	Lucknow	Smt. Niharika Chauhan, Addl. Principal Judge, Family Court
4.	Firozabad	Sri Krishna Kumar Singh-II, Addl. Principal Judge, Family Court
5.	Firozabad	Smt. Chanchal, Addl. Principal Judge, Family Court
6.	Sitapur	Sri Subodh Bharti, Addl. Principal Judge, Family Court
7.	Bahraich	Sri Arun Kumar Rai, Addl. Principal Judge, Family Court
8.	Jhansi	Kumari Farida Begum, Addl. Principal Judge, Family Court
9.	Kanpur Nagar	Smt. Shikha Rani Jaiswal, Addl. Principal Judge, Family Court

**LIST-B of Exempted/Absent Family Court Judges**

<b>S.No.</b>	<b>District</b>	<b>Name and Designation of Family Court Judge</b>
<b>1.</b>	Kushi Nagar at Padrauna	Sri Ravi Nath, Principal Judge, Family Court
<b>2.</b>	Barabanki	Sri Durg Narain Singh, Principal Judge, Family Court
<b>3.</b>	Auraiya	Smt. Rajani Singh, Principal Judge, Family Court
<b>4.</b>	Lakhimpur Kheri	Smt. Sandhya Chaudhary, Addl. Principal Judge, Family Court
<b>5.</b>	Deoria	Smt. Sakshi Sharma, Addl. Principal Judge, Family Court
<b>6.</b>	Deoria	Sri Vikash Kumar-II, Addl. Principal Judge, Family Court
<b>7.</b>	Ballia	Smt. Shraddha Tiwari, Addl. Principal Judge, Family Court
<b>8.</b>	Meerut	Smt. Pushpa Singh, Addl. Principal Judge, Family Court
<b>9.</b>	Gonda	Smt. Ritu Nagar, Addl. Principal Judge, Family Court